

figure in this year. Therefore I have not included it.

Shri Nambiar: May I know, Sir, what steps the Government are taking in order to balance the budget and increase the exports?

Shri Karmarkar: Increase the production?

Shri Nambiar: Exports.

Shri Karmarkar: The remedy is different in different cases. For instance, in the case of tea, we are trying to find out why our exports have been less. In the case of jute, we have reduced the export duty. In the case of pepper, we are trying to see whether the growing could not be reduced. Different remedies are required for different commodities.

HINDUSTAN SHIPYARD

*586. **Shri B. R. Bhagat:** Will the Minister of Production be pleased to state:

(a) whether an Agreement has been signed with a French Company to develop the Hindustan Shipyards, Visakhapatnam;

(b) if so, the name of the Company with which the Agreement has been signed; and

(c) the terms of the Agreement?

The Minister of Production (Shri K. C. Reddy): (a) Yes, Sir.

(b) The name of the French Company with which the agreement has been signed is La Societe Anonyme des Ateliers et Chantiers de la Loire, Paris.

I hope I have pronounced it fairly well. (Shri Jawaharlal Nehru: Absolutely well.)

(c) A statement showing the main terms of the Agreement is placed on the Table of the House. [See Appendix III, annexure No. 42.]

Shri B. R. Bhagat: May I know whether there was any other foreign company which offered to enter into an agreement?

Shri K. C. Reddy: Not that I am aware of.

Shri B. R. Bhagat: What will be the work undertaken by this company during this period?

Shri K. C. Reddy: If the hon. Member has read the statement that I have already placed on the Table of the

House, he would get the answer to his question. So far as the actual implementation of the terms of the agreement is concerned, I may tell the hon. Member, Sir, that we are making fairly satisfactory headway.

Shri B. R. Bhagat: The statement says that the Company will render some technical assistance. The agreement is in regard to the development of the shipyard, and the agreement is for five years. I want to know what actual work will be done during this period by this company.

Shri K. C. Reddy: I do not know what the hon. Member really wants, Sir, but I have already said that satisfactory progress is being made, and I think the last clause of the agreement gives the answer to the hon. Member's supplementary. The duration of the agreement is for a period of 5 years, commencing from 15th July, 1952. In the meanwhile, spade work is already going on.

Dr. P. S. Deshmukh: Would any of the Members make the name more clear?

Mr. Speaker: Order, order. He need not reply to that.

Dr. Lanka Sundaram: Is Government aware that today in the shipyard, there is absolutely no work at all? Will Government do something to tide over this gap till the date on which the agreement comes into force?

Shri K. C. Reddy: I cannot accept the statement that the shipyard is idle. There are certain orders which have been placed, and I think work is going on there. If the hon. Member's allegation is true, I shall certainly have the matter gone into.

Shri B. S. Murthy: May I know Sir whether Government entered into negotiations with other shipping firms before coming to an agreement with this firm.

Shri K. C. Reddy: All possible care has been taken before the agreement was entered into with this firm.

BY-PRODUCTS IN SINDRI FACTORY

*587. **Dr. M. M. Das:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that the disposal of the by-products and refuse matter of the Sindri Factory has been a problem to the authorities;

(b) the quantity of such by-products and refuse matter which are produced daily;